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## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 52/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.07.2017

Name of the Company:

Ramesh Kumar Pasvan

V/s.

International Frozen Foods Industries Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankrupcy

Code

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

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2.

## <u>ORDER</u>

None present for Operational Creditor/ Applicant. None present for Respondent.

Bank account statement of the applicant not filed in spite of order dated 20.07.2017.

List the matter on 28.07.2017 for hearing before admission as last chance.

BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 26th day of July, 2017.